

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2346

ANSWERED ON:29.08.2007

COMPULSORY REGISTRATION OF PREGNANT WOMEN

Barad Shri Jashubhai Dhanabhai;Prabhu Shri Suresh Prabhakar;Reddy Shri Mekapati Rajamohan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes for compulsory registration of pregnant women in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the manner in which the Government proposes to implement the said scheme in the country;
- (d) the extent to which the Government will be able to check the birth rate of female child in the country;
- (e) whether the Government has also consulted women organizations in this regard;
- (f) if so, the suggestions given by them; and
- (g) the time by which a final decision is likely to be taken by the Government in this regard?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

- (a) No, Sir.
- (b) to (g) Do not arise.